

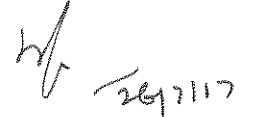
File no. 1-1679/FSSAI/Imports/2017
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 26th July, 2017

CORRIGENDUM

In the order vide File no. 1-1679/FSSAI/Imports/2017 dated 13th July, 2017 of the Food Safety and Standards Authority of India, uploaded on FSSAI website on 13th July, 2017:

In line 4 of the order “FSS (Food Product Standards and Food Additives) Amendment Regulations, 2016” may be read as “FSS (Food Product Standards and Food Additives) Fourth Amendment Regulations, 2017”.



(S K Yadav)

Director (Imports)

To,

1. All the Authorised officers, FSSAI
2. Director (Customs)
3. CITO, FSSAI (for uploading on website).